GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS **RAJYA SABHA UNSTARRED QUESTION NO- 1742** TO BE ANSWERED ON- 15/03/2023

ST STATUS TO THE KAMARIA-PAHARIAS COMMUNITY

1742 SHRI SUJEET KUMAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Kamaria Paharias community is currently listed as PVTGs in the States of Chhattisgarh & Jharkhand;
- (b) whether the Ministry will consider the demand of granting the ST Status to the Kamaria - Paharias community of the tribaldominated Nuapada district of Odisha; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI BISHWESWAR TUDU)

(a): No community by the name of "Kamaria –Paharias" is listed as PVTG in the state of Chhattisgarh and Jharkhand.

(b)&(c): The Government on 15.06.1999 and further amended on 25.06.2002 and 14.9.2022 had laid down the modalities for deciding the claims for inclusion in, exclusion from and other modifications in Orders specifying Scheduled Castes and Scheduled Tribes lists. As per the modalities, only those proposals which have been recommended and justified by the concerned State Government/ UT Administration and concurred with by the Registrar General of India(RGI) and the National Commission for Scheduled Tribes (NCST) are to be considered and legislation amended. All actions are taken as per these modalities.
